

Annexure-5

Name of the corporate debtor: Bharat Coal Chemicals Limited;
Date of commencement of liquidation: 13th March, 2020;
List of stakeholders as on: 05.07.2022

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)						% share in total amount of claims admitted
1	Regional Provident Fund Commissioner, Employees' provident Fund Organisation, Ministry of Labour and Employment, 37, Royapettah High Road,	Central		28.11.2020	16755	16755	Unsecured			0.00	NIL	NIL	NIL	NIL	

	Chennai 600 014.														
	The Assistant Commissioner of Customs, Mini Custom House, Haldia, Kolkatta Customs, Haldia Dock Complex, Haldia 721607	Central		18-12-2021	9786837 03	9786837 03	UNSECURED			29.39	Nil	Nil	Nil	Nil	claim has been revised by the claimant based on the query raised and the condonation of delay has been obtained
	Deputy Commissioner, Customs Division Paradeep, Odisha 754142	Central		18-11-2021	248458 6995	2351637 244	Unsecured			70.61	Nil	Nil	Nil	Nil	-do-